

INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:-Shri Kul Bharat, Hon. Vice President (Author)

Order ready for Pronouncement in the open court on 26.05.2026.

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	66/JAB/2025	Shri Chandra Sen	SMC	14.05.2026	Hon. VP	Allowed
2	101/JAB/2022	Anju Singh Baghel	SMC	11.05.2026	Hon. VP	Allowed for statistical purposes

Singh
26/5/26

[VIJAY PAL SINGH]

Sr. Private Secretary

ITAT, Lucknow Bench, Lucknow

Dated: 25.05.2026